

under the Forest (Conservation) Act, 1980 will be taken on receipt of lacking information from the State Government.

[*Translation*]

Cleaning of Ganga River in Uttar Pradesh

Statement	
Year	Name of the Proposal
1980	1. Vardarajaswami Gudi Project
1981	1. Motupalli Lift Irrigation Scheme
1982	1. Nagarjunasagar Left Canal—Proposal for one canal
1983	Nil
1984	1. Nagarjunasagar Left Canals—Proposals for 7 canals 2. Telugu Ganga Project 3. Srisailam Left bank canal 4. Yelleru Reservoir Project
1985	1. Srisailam right bank canal 2. Upper Pennar Project 3. Sriramsagar canal 4. Buggavan Reservoir Scheme
1986	1. Nagarjunasagar Left Canals—Proposals for 9 canals 2. Distributory No. 27—Sriramsagar Project 3. Chelamalavagu Project 4. Palavaram Project Reservoir 5. Distributory No. 25—Sriramsagar Project and Sarwati Canal 6. Reservoir across Dhera-Calva

4676. SHRI KALI PRASAD PANDEY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the money proposed to be spent on Allahabad, Kanpur, Varanasi and the area to the east of Varanasi for cleaning of the river Ganga;

(b) the details of the expenditure and the progress of work in the above areas in regard to the proposed schemes of sewerage, drinking water, cleaning etc., and

(c) the time schedule for completing the work in the above areas ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) In the works programme approved by the Central Ganga Authority, the provision for Allahabad, Kanpur and Varanasi is Rs. 24.00 crores, Rs. 29.30 crores and Rs. 43.05 crores respectively. The provision for Varanasi includes a scheme for renovation of pumping station and sewage farm at Ramnagar, which is situated to the east of Varanasi has been sanctioned and completed.

(b) Till 15th November, 1986, in Kanpur 4 schemes have been sanctioned at a cost of Rs. 2.42 crores and an amount of Rs. 1.30 crores has been released for the execution of the schemes. In Allahabad, 8 schemes have been sanctioned at a cost of Rs. 3.28 crores and an amount of Rs. 0.92 crore has been released and in Varanasi 25 schemes at a cost of Rs. 15.54 crores have been sanctioned and an amount of Rs. 2.96 crores have been released to the executing agencies for the execution of the schemes. Execution of schemes has commenced.

(c) The schemes are expected to be completed during 7th Five Year Plan period.